

Agency (NIA), with regard to the Pathankot Airbase terror attack. During the meeting of the Foreign Secretaries of the two countries on the sidelines of 'Heart of Asia -Senior Officials meeting' in New Delhi on 26th April, 2016, it was conveyed to Pakistan that it was time for reviewing progress in the investigation of the attack after return of Pakistan's JIT, which had gathered all evidences that it had wanted when it visited India.

### **National Disaster Mitigation Fund**

1898. SHRIMATI RENUKA CHOWDHURY: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that neither a national plan has been drawn nor any National Disaster Mitigation Fund has been set up so far under the Disaster Management Act, 2005;
- (b) if so, the details thereof along with the reasons therefor; and
- (c) the fresh steps taken by Government to set up a Disaster Management Fund for drought affected areas of the country?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) to (c) The Government of India has released the National Disaster management Plan (NDMP) on 01.06.2016

The National Disaster Mitigation Fund (NDMF) has not been set up. The objective of creation of National Disaster Mitigation Fund (NDMF) is for the projects exclusively for the purpose of mitigation which is being served by the existing Centrally Sponsored Schemes/Central Sector (CS) Schemes such as Pradhan Mantri Krishi Sinchai Yojana, Krishonnati Yojana, National Mission on Sustainable Agriculture, MGNREGA, Major Irrigation projects, Namami Gange-National Ganga plan, River Basin Management, National River Conservation Plan and Water Resource Management. Additionally, the Ministry of Finance (MoF) has made a provision of 10% of total outlay for all CSS schemes (except for schemes which emanate from a legislation (eg.MGNREGA), as flexi fund. Keeping in view the above, the Government feels that at present there are sufficient schemes to take care of mitigation measures in different projects and the need for creation of separate NDMF has not been felt. Financial management of disasters is undertaken as per the mechanisms available in DM Act, 2005 and there is no fund namely Disaster Management Fund.